


**In the Court of HAREESHA A.  
5th ADDL. DISTRICT & SESSIONS JUDGE,  
DEVANAHALLI**

**Cause List dated 14.08.2020**

<b>MORNING SESSION</b>			
<b>Sl.No.</b>	<b>Case Number</b>	<b>Petitioner's Advocate</b>	<b>Respondent's Advocate</b>
1	R.A.15022/2019	P. Saravana	N.M.M.
2	P & SC 15008/2020	Shaikh Saoud	M.S.
3	M.A.15028/2020	P. Anjinappa	
4	M.C.15055/2020	C. Narayanaswamy	N.K.
5	M.V.C.67/2017	Krishnakumar M.	S.N.R.
6	M.V.C.68/2017	Krishnakumar M.	S.N.R.
7	R.A.15032/2019	G.S.Natarajan	D.B.M.
8	R.A.15035/2019	C.R. Srinivas	R.S.K.
9	M.A.15082/2019	A.R.S.R.	D.S.P.
10	R.A.15103/2019	R. Keshava Murthy	N.A.G.
<b>AFTERNOON SESSION</b>			
1	M.C.15056/2020	H.A. Gangaraju Reddy	H.M.
2	M.C.15080/2020	Munegowda N.M.	H.M.D.
3	M.C.15045/2020	Harsha R.	B.M.B.
4	CrI.A.15011/2019	H.M.	P.P.
5	CrI.A.15019/2019	K.V.M.	
6	CrI.A.15020/2019	K.V.M.	
7	CrI.A.15021/2019	K.V.M.	
8	CrI.A.15022/2019	K.V.M.	
9	CrI.A.15002/2020	K.V.M.	
10	CrI.A.15017/2019	K. Govindaraju	P.P.
<b>Judgment \ Orders</b>			
1	R.A.15001/2017	N. Ramesh	

In the court of Pri. SENIOR CIVIL JUDGE & J.M.F.C.,  
DEVANAHALLI, Cause List, **Dated 14-08-2020.**

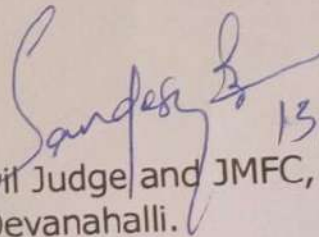
<b>MORNING SESSION</b>				
<b>HEARING</b>				
<b>Case No.</b>			<b>Plaintiff / Defendants Name</b>	
<b>1.</b>	O.S.	792/16	-	Ramanna V/s. Munishamappa
<b>2.</b>	O.S.	124/20	-	Vijaykumar V/s. Muniyappa
<b>3.</b>	FR.	522/20	-	Rajanna V/s. Navya
<b>4.</b>	O.S.	600/12	-	Anjinappa V/s. Gopalaswamy
<b>5.</b>	Misc.	65/16	-	S.L.A.O. V/s. Anjinappa
<b>6.</b>	O.S.	590/08	-	Aslam Pasha V/s. Sajiddunnissa
<b>7.</b>	O.S.	465/06	-	Channappa V/s. Swathappa
<b>8.</b>	L.A.C.	20/15	-	Radhamma V/s. S.L.A.O.
<b>9.</b>	FR.	519/20	-	Kamamma V/s. Nagappa
<b>10.</b>	O.S.	1448/06	-	Motappa V/s. Hanumanthappa
<b>AFTERNOON SESSION</b>				
<b>11.</b>	G & W.C.	1/16	-	Munishamappa V/s. - Nil -
<b>12.</b>	F.D.P.	8/20	-	Venkataraaj V/s. C. Ramakrishnappa
<b>13.</b>	O.S.	31/12	-	Padmamma V/s. Puttamma
<b>14.</b>	O.S.	286/17	-	Abdul Sattar V/s. Balakrishna
<b>15.</b>	O.S.	889/08	-	Krishnegowda V/s. Rathnamma

  
(B.DILEEP KUMAR)  
Pri. SENIOR CIVIL JUDGE & J.M.F.C.,  
Devanahalli.

**NOTE :** All Advocates are requested to strictly follow SOP dated  
24-07-2020 issued by Hon'ble High Court of Karnataka.

**In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List**  
**Dated 14-08-2020**

<b>MORNING SESSSION</b>	<b>AFTERNOON SESSION</b>
<b>CIVIL AND CRIMINAL CASES</b>	<b>CIVIL AND CRIMINAL CASES</b>
<b><u>HEARING</u></b> 1. O.S.219/2017 2. O.S.367/2013 3. O.S.617/2017 4. O.S.41/2018 5. Cr.53/2020 6. C.C.3414/2020	<b><u>HEARING</u></b> 1. P.C.R...../20 (Parvathi paramashiva 2. P.C.R...../20 (Mohammed Nayaz Ulla 3. P.C.R...../20 (T.D.Sumangala 4. P.C.R...../20 (Jayalakshmi 5. P.C.R...../20 (Sharadha 6. Cr.84/2020 (Bagaluru P.S
<b><u>SETTLEMENT</u></b> 7. O.S.313/2020 8. O.S.153/2019 9. O.S.189/2020	<b><u>ORDERS</u></b> 7. P.C.R...../20 (Muniraju) 8. O.S.271/2020 9. Cr.83/2020 (Bagaluru P.S
<b><u>NEW SUIT</u></b> 10. O.S.335/2020 (Lalitha sowmya	<b><u>NEW SUIT</u></b> 10. O.S.333/2020

  
Pr. Civil Judge and JMFC,  
Devanahalli. 13/8/2020

**NOTE:** All the advocates are requested to strictly follow SOP dated 24-07-2020 issued by the Hon'ble High Court of Karnataka.